

Declaration of Assets and Liabilities

Year.....

I, BRIT NANDAN YADAV, son/daughter/wife of LATE SUKHDEO SINGH YADAV

1984 aged 43 years, belonging to BIHAR LEGISLATIVE ASSEMBLY,
10/02/22 service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	10,000/-	SUNITA DEVI	NISHA BHARTI	NEHA KOMARI	JYOTI KOMARI	ROHIT
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/- as on 8/2/22 in SBI Bihar Vidhan Mandal	10,000/- as on 8/2/22 in SBI Rajya Bazar	5000/- as on 8/2/22 in SBI Hathwa, Gopalganj	2000/- as on 8/2/22 in SBI Line Bazar, Gopalganj	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Here Splendor BR-01, FM 2954	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-10g 4500/- Approx	Gold-20g 90,000/- Silver-50g 5000/- Approx	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Dep-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share Ancestral Property	Share Ancestral Property	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal Loan, SBI, BVM	7,50,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Ni/	Ni/
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Ni/	Ni/
	(f) Other dues, if any	Ni/	Ni/
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ni/ Assessment year - 2021-22 Pan-ABCPY1899E	Ni/
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ni/	Ni/
	(iii) Sales Tax [Only in case of proprietary business]	Ni/	Ni/
	(iv) Property Tax	Ni/	Ni/

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Brij Nandan Yadav

Name of Employee: BRIJNANDAN YADAV

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 09/02/22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.